NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Company Appeal (AT) (Insolvency) No. 724-725 of 2020

IN THE MATTER OF:

Surajbari Traders Pvt. Ltd. & Anr.

...Appellants

Versus

Sumit Binani & Ors.

...Respondents

Present:

For Appellants:

Mr. Jayant Mehta, Mr. Ashish Choudhury and Mr.

Saurabh Kumar, Advocates.

For Respondents:

Mr. Krishna Raj Thaker and Mr. Arjun Asthana, Advocates with Mr. Sumit Binani, Liquidator for R-1. Mr. M. S. Tiwari and Sailendra Tiwari, Advocates for

R-3.

Mr. Ujjaini Chatterjee, Advocate

ORDER (Through Virtual Mode)

07.10.2020: Learned counsels for the parties seek and are allowed two weeks' time to file their short written submissions, not exceeding three pages, supported by relevant case law.

List 'for admission (after notice)' on 6th November, 2020.

[Justice Bansi Lal Bhat] Acting Chairperson

[Dr. Ashok Kumar Mishra] Member (Technical)

> [Shreesha Merla] Member (Technical)

am/gc